

**BEFORE THE ADJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 63/7/NCLT/AHM/2019

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL



**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2019**

Name of the Company: Phoenix ARC Pvt. Ltd.
(Trustee of Phoenix Trust FY 14-9)

V/s.

Doshion Pvt. Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy Code


S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ARPIT SINGHVI i/b MR. SHARVIL MAJUMDAR	ADV.	RESPONDENT	
2.	CS Ashish Doshi	PCS	Applicant	


ORDER

The Parties are represented through their respective Learned Counsel/PCS(s).

On the request of Learned Counsel for the Respondent, the matter is adjourned, in the presence of the PCS for the petitioner.

List the matter on 28.08.2019


**MANORAMA KUMARI
MEMBER (JUDICIAL)**


**HARIHAR PRAKASH CHATURVEDI
MEMBER (JUDICIAL)**

Dated this the 5th day of July, 2019.